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Submit	Quarterly	Returns							
Year	*			2024-2025		-		~	
Quar	terly Retur	n*		2nd Quarter (July-Sept)					
		RTI	Annua	l Return Inf	ormation Sy	ystem			
			Q	uaterly Retu	ırn Form				
Public Aut	hority : Nat	ional Human R	ights C	ommission					
Ministry Na	ame : Depa	rtment of Hom	e						
Quarter : 2	nd Quarter	(July-Sept)202	4-2025						
* Blocki (De	etails about t	he requests and	appeals)						
					Progress	during	Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Quart cases t	ed during the er(including ransferred to ner PAs)	No. of Cases transfered to other PAs u/s 6(3)	reque	sions Where ests/appeals rejected	Decisions Whe requests/appeareplied	
Requests	15	44	400		33	0		424	
First Appeals	1	N/A	18		N/A	0		17	
		Total no. Of 0	CAPIOs	designated	Total no. Of	CPIOs	designated	Total no. Of AA designated	S
*		0			21			4	
Registr Collected	etails about ation Fee I(in Rs.) u/s	fees Collected,po Addl. F Collected(i u/s 7(3	ee n Rs.)	Pena Recove	iplinary action Ity Amount red(in Rs.) as		disciplina	Cases where ary action taken or Officer u/s 20(2)
2025		154		0			0		As H
* Block III (I		rious provisions o	arious pr	8 while rejections were invant Sections O	nvoked while r		requests	ection	
200110110(1	,								

11

0

24

other

0

* Block IV (Details R	egarding Ma	andatory Disclosures)
	1.5	res under Sec. 4(1)(b) posted on Public Authority?
	Yes	•
B. Last Date of up Section 4(1)b	dating of M	andatory disclosure under
		sure been audited by third party 6/2011-IR dated 15-04-2013?
	.No	~
D. Date of audit of (Format dd/mm/yy		disclosures under Sec. 4(1)(b)

Submit

Reset

Provide the detail/URL of webpage, where the disclosure is posted (max 150 chars)

2024/10/28	
Remarks	

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Submi	t Qu	arterly	y Ret	urns
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Year*	2024-2025	~
Quarterly Return*	Ist Quarter (April-June)	~

RTI Annual Return Information System

Quaterly Return Form

Public Authority	: National	Human	Rights	Commission
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Ministry Name: Department of Home

Quarter: Ist Quarter (April-June)2024-2025

* BlockI (Details about the requests and appeals)

					Progress d	uring Quarter	
	Opening Balance as on begining of	No. of application received a transfer from other PAs (6(3))	as om	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	4	17	A.	705	22	3	686
First							
Appeals	0	N/A		63	N/A	0	62
			o. Of	CAPIOs designated	Total no. Of CPIOs designated		Total no. Of AAs designated
		0			21		4

* Block II (Details about fees Collected, penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)	
2070	43382	0	0	

^{*} Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)							Section						
а	b	С	d	е	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	0	0	0	0	0

* Block IV	(Details	Regarding	Mandatory	/ Disclosures
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A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority?

Yes 🗸

Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)

https://nhrc.nic.in/rti-act-2005

B. Last Date of u	pdating of Mandato	ory disclosure under Section 4(1)b	2024/07/31				
C. Has the Manda DOPT vide OM N	atory Disclosure be lo. 1/6/2011-IR date	een audited by third party as per ed 15-04-2013?	Provide the detail/URL of we report is posted (ma				
	Yes	~	https://nhrc.nic.in/rti-act-2005				
D. Date of audit of dd/mm/yyyy)	f Mandatory disclo	sures under Sec. 4(1)(b)(Format	2024/07/31	=			

Submit

Reset

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